

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.138
TO BE ANSWERED ON 15.12.2017

Destruction of Wildlife Habitats

138. SHRI PRAHLAD SINGH PATEL

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state

- (a) whether wildlife habitats are being destroyed due to mining activities in the country;
- (b) if so, the details thereof along with the existing laws to compensate the loss of forests and wild animal habitats as a result thereof;
- (c) whether the mining companies are not complying with the laws framed for the purpose; and;
- (d) if so the details thereof and the action taken by the Government against the erring companies, company-wise ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) The Standing Committee of National Board for Wildlife considers the mining proposals falling inside the Protected Areas and within eco-sensitive zone of the Protected Areas in accordance with the Wildlife (Protection) Act, 1972 subject to the conditions and mitigation measures imposed by the Chief Wildlife Warden during the appraisal.
- (c) & (d) The Chief Wildlife Wardens of concerned States have the responsibility of preventing encroachments / illegal mining activities in the Protected Areas across the country.
